THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): Government of Odisha submitted a proposal for creation of a Coastal India Reserve Battalion, comprising of requirement of 917 personnel, to Ministry of Home Affairs. Action has been taken as per the Government's policy.

Sub-Committee for resolving dispute between Andhra Pradesh and Telangana

3087. SHRI DEVENDER GOUD T.: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a Sub-Committee has been constituted to resolve the disputes arisen between Andhra Pradesh and Telangana;

(b) if so, the details of the Committee and what are the terms of reference given to that Committee;

(c) the details of disputes identified by the Committee and what is the time-frame within which the Committee is likely to submit its Report; and

(d) the progress made in resolving the disputes identified, dispute-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Yes, Sir. To establish regular dialogue with both the States and to assist the Dispute Resolution Committee formed under the chairmanship of Union Home Secretary, a Sub-Committee was constituted. This Committee is chaired by Joint Secretary (Centre State), MHA with Resident Commissioners of both States and Secretary of the concerned Department of both the States as members.

(c) and (d) The disputes related to the following issues have been discussed in this Sub-Committee with the representatives of both the State Governments:

(i) Issues related to Schedule IX Institutions

(ii) Issues related to Schedule X Institutions

(iii) Issue related to bifurcation of Andhra Bhawan between Andhra Pradesh and Telangana.

As the Sub-Committee is only for engaging with the States/stakeholders for discussion and to assist the Dispute Resolution Committee, the assignment of time-frame for the Sub-Committee is not required. Several meetings of the Sub-Committee have been held to facilitate the resolution of disputes.